

NOTIFICATION No.143/ 2012**I**

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

S.No	Name & Designation	Transferred and posted as
1	Thiru R.Rajasekaran, I Additional District Judge, Madurai.	Principal District Judge, Tirunelveli in the existing vacancy.
2	Thiru R.Sakthivel, II Additional District Judge, Thanjavur.	III Additional District Judge, Thanjavur at Pattukottai in the existing vacancy.
3	Tmt Alamelu Natarajan, IV Additional District Judge, Coimbatore.	III Additional District Judge, Coimbatore vice Thiru H.Joseph David transferred.
4	Thiru.G.Ilangovan, V Additional District Judge, Coimbatore	IV Addl. District Judge, Coimbatore vice Tmt. Alamelu Natarajan.
5	Thiru H.Joseph David, III Additional District Judge, Coimbatore.	V Additional District Judge, Coimbatore vice Thiru G.Ilangovan.

II

The Senior Civil Judges of the Puducherry Judicial Service mentioned in Column (1) below, who have been promoted as District Judges (Entry Level) of the said Service, on purely temporary and adhoc basis, in Office Order No.48-12/PJS/2012-LD-I, Law Department, Government of Puducherry, dated 23.03.2012 and Office Order No.48-12/PJS/2012-LD-II, Law Department, Government of Puducherry, dated 23.03.2012, are posted to the posts mentioned against their names in Column (2) below:

S.No	Name & Designation	On Promotion, posted as
1	Thiru P.Nallathambi, Promotee District Judge of the Puducherry Judicial Service, now functioning on deputation as Chief Judicial Magistrate, Nagapattinam.	Additional District Judge, Virudhunagar in the existing vacancy.
2	Dr.K.Arul, Promotee District Judge of the Puducherry Judicial Service, now functioning on deputation as Master, High Court, Madras	XVIII Additional Judge, City Civil Court, Chennai in the existing vacancy.